

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

I.A. NO. 329 OF 2024

IN

O.A. NO. 06 OF 2012

IN THE MATTER OF:

NIZAMUDDIN WEST ASSOCIATION

... APPLICANT

VERSUS

UNION OF INDIA & ORS.

... RESPONDENTS

AND IN THE MATTER OF:

ABHISHEK DUTT

... APPLICANT

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NDOH:02.08.2024

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FILED BY:-







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New Delhi

Date: 31.07.2024

BEFORE THE NATIONAL GREEN TRIBUNAL
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I.A. NO. 329 OF 2024

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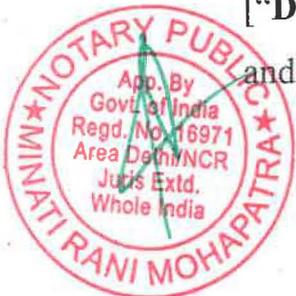
ABHISHEK DUTT

... APPLICANT

ADDITIONAL AFFIDAVIT ON BEHALF OF THE APPLICANT –
ABHISHEK DUTT IN THE CAPTIONED I.A. NO. 329 OF 2024

I, Abhishek Dutt, aged 44 years, s/o Kamal K. Dutt, having my office at L – 7, Lajpat Nagar – III, Near Sanatan Dharam Mandir, New Delhi – 110024, do hereby solemnly affirm and declare that:-

1. I am the Applicant in the accompanying Intervention Application and as such I am well versed with the facts and circumstances of the case and competent to depose the instant Affidavit.
2. The captioned Application has been filed on account of the deplorable and deteriorating condition of the Defence Colony stretch of the Kushak Drain [“DC Drain”] *inter alia* seeking issuance of necessary directions against the Municipal Corporation of Delhi [“MCD”] and the Delhi Jal Board [“DJB”] in relation to *inter alia* the installation of STPs, trapping, dredging and desilting of the DC Drain.



- 3. The instant Affidavit is being filed for the limited purpose of placing on record certain photographs of the various gates / vents / entry points of the DC Drain which can be used / accessed for the purpose desilting / cleaning / dredging the DC Drain as suggested in the captioned Application. Copies of photos of the vents / gates / entry points of the DC Drain are annexed herewith and marked as **Annexure J [Colly.]**.
- 4. I state that the contents of the foregoing Affidavit are true and correct to the best of my knowledge.

Abhishek Dutt

DEPONENT

VERIFICATION

I, Abhishek Dutt, the abovenamed deponent, do hereby verify that the contents of the foregoing affidavit are true based on the records maintained by me. Nothing contained herein is false and nothing material has been concealed.

31 JUL 2024

Verified at New Delhi on this 31 day of July, 2024

Abhishek Dutt

DEPONENT

Minati Rani Mohapatra
IDENTIFIED



31 JUL 2024

ATTESTED

Minati Rani Mohapatra
MINATI RANI MOHAPATRA
NOTARY DELHI-R-16971
GOVERNMENT OF INDIA
SUPREME COURT OF INDIA
COMPOUND NEW DELHI
REGISTEF. Pg./Sl. No.

ATTESTED

Minati Rani Mohapatra
MINATI RANI MOHAPATRA
ADVOCATE (NOTARY)
Mob. No.: 8130128457

ANNEXURE - J [Colly]



Front of C-44
Defence Colony



Front of C-159
Defence Colony







Front of C-558
Defence Colony







Re: Original Application No. 6 of 2012 - Nizamuddin West Association v. Union of India & Ors. | National Green Tribunal, Principal Bench

Abhinav Jain <abhinav.jain@foxandmandal.co.in>

Wed 7/31/2024 7:13 PM

To:secy-moef@nic.in <secy-moef@nic.in>;PUJAKALRA09@GMAIL.COM <PUJAKALRA09@GMAIL.COM>;
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sslg.delhi@gov.in <sslg.delhi@gov.in>;seclg@nic.in <seclg@nic.in>;mangal.singh@mcd.nic.in <mangal.singh@mcd.nic.in>
Cc:Kunal Vajani <kunal.vajani@foxandmandal.co.in>;Kunal Mimani <kunal.mimani@foxandmandal.co.in>

📎 1 attachments (3 MB)

Additional Affidavit_I.A. No. 329 of 2024_31Jul2024.pdf;

Dear All,

Please find attached Additional Affidavit being filed on behalf of the Applicant - Abhishek Dutt before the Hon'ble National Green Tribunal in I.A. No. 329 of 2024 in the captioned matter as and by way of service upon you.

From: Abhinav Jain

Sent: Monday, July 22, 2024 9:05 PM

To: secy-moef@nic.in <secy-moef@nic.in>; PUJAKALRA09@GMAIL.COM <PUJAKALRA09@GMAIL.COM>;
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Cc: Kunal Vajani <kunal.vajani@foxandmandal.co.in>; Kunal Mimani <kunal.mimani@foxandmandal.co.in>

Subject: Original Application No. 6 of 2012 - Nizamuddin West Association v. Union of India & Ors. | National Green Tribunal, Principal Bench

Dear All,

Please find attached an Application being filed before the Hon'ble National Green Tribunal seeking to intervene in the captioned matter as and by way of service upon you.

Regards,

Abhinav Jain

Associate

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